GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 189 TO BE ANSWERED ON 2nd February, 2021

REVISION OF NORMS OF ANNAPURNA YOJANA

189. SHRI RAJMOHAN UNNITHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has any plan to revise the norms of Annapurna Yojana to bring eligible people under its coverage with special reference to Kerala where social security pension covers almost all the sections of people in the community, thus, as per the existing norms, almost all eligible people are excluded from the Annapurna Yojana; and

(b) if so, the details thereof?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a)& (b): No Sir. At present there is no proposal to revise the norms under Annapurna scheme.
